

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**

(Chief Justice's Secretariat)

Camp: Srinagar

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**ORDER**

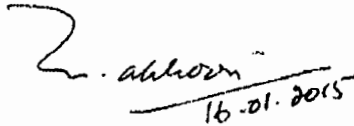
NO: 1058

DATED: 16-01-2015

**Subject: Duration of sittings of Hon'ble Judge(s) outside their Headquarter**

In pursuance of the Hon'ble full court resolution dated 09.01.2015, Sitting of the Hon'ble Judge(s) outside their Headquarter in either wing of the High Court shall be at a time two weeks to four weeks on rotation as per requirement.

**BY ORDER**

  
16.01.2015

**Mohammad Yousuf Akhoun**

**Principal Secretary to**

**Hon'ble The Chief Justice (Acting)**

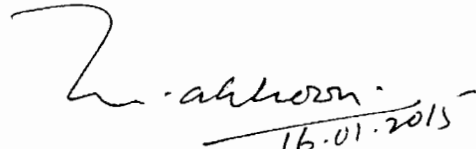
NO: 3140-51/PS

DATED: 16-01-2015

Copy to:-

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Judicial, High Court of J&K, Jammu/Srinagar.

3. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
4. Secretary to Hon'ble the Chief Justice (A), High Court of J&K,  
..... For information of His Lordship.
5. Secretary to Hon'ble Mr Justice \_\_\_\_\_, High  
Court of J&K,  
..... For information of His Lordship.
6. Incharge NIC for uploading the same on website.

  
Principal Secretary to

**Hon'ble The Chief Justice (Acting)**